

(17)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II (SPECIAL BENCH)  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06-11-2020 AT 12.00 NOON THROUGH  
VIDEO CONFERENCING:

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PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

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APPLICATION NUMBER : MA/358/2019  
PETITION NUMBER : CP/114/IB/2018  
NAME OF THE PETITIONER : M.Murugan (RP)  
(Velohar Infra Pvt Ltd)  
NAME OF THE RESPONDENTS : Vijayalakshmi & others  
UNDER SECTION : Sec.66 of IBC,2016

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**ORDER**

Due to administrative reasons, matter is reposted to 16.12.2020.

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(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)

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